

(59)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

M.A.NO.236/96 in O.A.NO.45/92

Between:

Date of Order: 20.6.96

1. C.A.N.Uchhas alias K.Koteswara Sarma
2. B.G.Padmanabhan
3. P.R.Sankar Rao

And

...Applicants.

1. Financial Adviser & Chief Accounts Officer,  
South Central Railway, Railnilayam,  
Secunderabad.
2. Senior Divisional Accounts Officer,  
Hyderabad (MG) Division,  
South Central Railway,  
Secunderabad.
3. The Secretary, Railway Board,  
Rail Bhawan, New Delhi.

...Respondents.

Counsel for the Applicants : Mr.T.Lakshminarayana *Not present*

Counsel for the Respondents : Mr.V.Bhimanna, Addl.CGSC.

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

contd...

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M.A. 236/96 in  
O.A. 45/92.

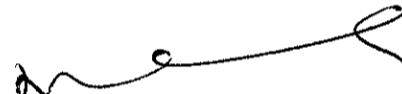
Dt. of Decision : 20-06-96.

ORDER

None for the applicant. Mr. V.Bhimanna, learned counsel for the respondents.

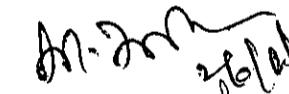
2. It is stated by Mr.V.Bhimanna, learned standing counsel that the SLP has been filed but no number has been given. ~~If~~ A specific mention has to be made in this connection in the Apex Court in regard to the SLP for getting suitable orders in this connection. If no order has been received in the SLP before ~~31-08-96~~ the direction in this OA should be complied with immediately thereafter.

3. The MA is ordered accordingly. No costs.

  
(R. Rangarajan)  
Member(Admn.)

Dated : The 20th June 1996.  
(Dictated in Open Court)

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M. J. M. 26/6/96  
Dy. Registrar (S)

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